

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Criminal Appeal No(s). 2673/2023

STATE OF U.P.

Appellant(s)

VERSUS

BHOOP SINGH ALIAS PRATAP SINGH

Respondent(s)

Date : 06-12-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr. Yasharth Kant, AOR
Mr. Syed Rafat Jahan, Adv.
Ms. Sonal Kushwah, Adv.

For Respondent(s)

Mr. Pankaj Singh, Adv.
Ms. Vibha Bhat, Adv.
Mr. Malkiat Singh, Adv.
Mr. Suryansh Singh, Adv.
Ms. Veera Kaul Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Original records have been received from the High Court
as well as Trial Court.

Parties may file additional documents, if any.

Registry to process the matter for listing before the
Hon'ble Court, as per rules.

H. SHASHIDHARA SHETTY
Registrar